



2026:DHC:7879



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010861192025

+ **OMP (ENF.) (COMM.) 249/2025 & EX.APPL.(OS) 1583/2025**

**M/S BAWANA INFRA DEVELOPMENT PRIVATE
LIMITED**

.....Decree Holder

Through: Mr. Abhimanyu Mahajan, Sr.
Advocate with Mr. Dheeraj P.
Deo, Ms. Anubha Goel, Mr.
Mayank Joshi and Mr. Alby
Peter, Advocates.

versus

**DELHI STATE INDUSTRIAL AND INFRASTRUCTURE
DEVELOPMENT CORPORATION LTD (DSIIDC)**

.....Judgement Debtor

Through: Adv. (appearance not given).

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% **15.09.2026**

1. At the outset, learned Counsel for the Decree Holder seeks leave to withdraw the present petition with liberty to file it again as and when the situation arises.

2. Leave and liberty is granted as aforesaid.

3. The petition is dismissed as withdrawn with the aforesaid liberty. Pending applications, if any, also stand disposed of.

OM PRAKASH SHUKLA, J

SEPTEMBER 15, 2026/pa